

SL.No.9

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/296/2023 in CP (IB) No.186/7/HDB/2020
NAME OF THE COMPANY	Sri Ekshwaka Sands Pvt Ltd
NAME OF THE PETITIONER(S)	Potti Bhasker Pvt Ltd
NAME OF THE RESPONDENT(S)	Sri Ekshwaka Sands Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA(IBC)/296/2023

Mr. Y. Suryananarayan appears on behalf of the Respondent Counsel and seeks time to file Vakalath and Counter. Post on 26.04.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)